

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Cr1) No(s).6631/2006

(From the judgement and order dated 05/10/2006 in MBA No. 14773/2006 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

ABHIMANYU KUMAR (DEAD) BY LR

Petitioner(s)

VERSUS

SURENDRA & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.,issuance of non-bailable war. of
arrest,exemption,permission to file additional documents)

Date: 23/10/2007 This Petition was called on for hearing today.

For Petitioner(s)

Ms.Aparna Jha,Adv.

For Respondent(s) Mr. Rajeev Dubey,Adv.

Mr. Kamendra Mishra,Adv.

UPON hearing counsel the Court made the following
ORDER

Petitioner may take appropriate steps to serve unserved
respondents before 23.11.2007 as a last chance. List the matter
on 23.11.2007.

(S.G.SHAH)
Registrar